

(PROF. SHER SINGH): beg to lay on the Table—

(1) A copy of the Sugar (Price Determination for 1972-73 production) Order, 1972 (Hindi and English versions) published in Notification No. G.S.R. 458(E) in Gazette of India dated the 7th November, 1972, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in library. See No. LT-3962/72].

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1971-72, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951.

[Placed in library See No LT-3964/72].

REPORT (1972) OF TARIFF COMMISSION, GOVT RESL. ON THE REP., NOTIFICATIONS AND STATEMENTS

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) (a) Report (1972) of the Tariff Commission on the continuance of protection to the Dye-Intermediates Industry.

[Placed in library. See No. LT-3969/72].

(b) Government Resolution No. 12(2)-Tar/72 dated the 4th December, 1972 (Hindi and English versions) notifying Government's decisions on the above Report.

(ii) Notification No. 12(2)-Tar/72-I published in Gazette of India dated the 4th December, 1972 (Hindi and English versions) increasing duties of customs on certain articles.

(iii) Notification No. 12(2)-Tar/72-II published in Gazette of India

dated the 4th December, 1972 (Hindi and English versions) decreasing duties of customs on certain articles.

(iv) Notification No. 12(2)-Tar/72-III published in Gazette of India dated the 4th December, 1972 (Hindi and English versions) levying duties of customs on certain articles.

[Placed in library. See No. LT-3967/72].

(2) A statement (Hindi and English versions) showing reasons as to why the documents mentioned at (1) (i) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act.

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Report mentioned at (1) (i) (a) above simultaneously.

[Placed in library. See No. LT-3968/72].

ACCOUNTS OF I.I.T., KHARAGPUR AND A STATEMENT RELATING THERETO

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

(1) A copy of the Certified Accounts of the Indian Institute of Technology, Kharagpur for the year 1969-70 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts [Placed in library. See No. LT-3966/72].

12.53 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) "In accordance with the provisions of rule 127 of the